

**Underground Drainage schemes in Andhra Pradesh**

4557 SHRI DHARMABIKHAM: Will the Minister of URBAN DEVELOPMENT be pleased to state;

(a) whether the Government of Andhra Pradesh has sought World bank assistance for underground drainage scheme in various municipalities; and

(b) if so, the details there of?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) Does not arise.

**World Bank Assistance for Nagarjun Sagar Project**

4558. SHRI DHARMABHISHAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the quantum of assistance sought from World bank for the project to bring water from whether from Nagarjun Sagar to Hyderabad for droning propose;

(b) whether the World bank have approved this project; and

(c) the time by which th project is likely to be the implemented?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c). As per the revised Project Identification Report received January, 1992 from the Government of Andhra Pradesh, the estimated cost of the project, to bring water from Nagarjuna Sagar to Hyderabad, is Rs. 640 crores. The project is yet to be the World

bank and further clarifications have been sought from the Government of Andhra Pradesh.

**Production of Vehicles**

4560. SHRI BAPU HARI CHAURE: Will the PRIME MINISTER be pleased to state:

(a) the types of vehicles manufactured in the country;

(b) whether any quality control is carried out by the government

(c) whether there is a vast difference between their production costs and sale prices; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN) (a) Almost all types of automotive vehicles is are being manufactured in the country.

(b) The vehicles manufactured are required to conform to the provisions of Motor Vehicles Act.,

(c) and (d). There is no statutory control over the prices of automotive vehicles.

[Translation]

**Closure of corporations In U.P.**

4561. SHRI VISHWANATH SHASTRI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government of Uttar Pradesh have recommended to the Board for Industrial and Financial Reconstruction to close down or privatises twenty four corporations in the State; and